



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार /Government of India



File No. 4-9/2019-B&CS

Dated: 26th May 2020

To,

Shri Amit Khare,
Secretary,
Ministry of Information and Broadcasting (MIB),
Shastri Bhawan,
New Delhi – 110001

Subject: TRAI's response to Ministry of Information and Broadcasting (MIB) back reference on TRAI's Recommendations dated 13.11.2019 on "Platform Services offered by DTH Operators"

Ref: Letter No. 9/7/2019-BP&L dated 13th May 2020

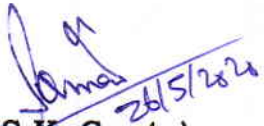
Please refer to Ministry of Information and Broadcasting (MIB) letter No. 9/7/2019-BP&L dated 13th May 2020 on the subject mentioned above, wherein MIB has referred back TRAI's Recommendations dated 13.11.2019 on "Platform Services offered by DTH Operators" as per proviso to section 11(1) of the TRAI Act 1997, for reconsideration of the recommendations that have been approved with modifications.

2. Kindly find enclosed the Authority's response on the issues which have been approved with modifications as mentioned in the MIB's letter under reference.

3. In keeping with practice, a copy of this letter, along with the response, is being placed on the website of TRAI : www.trai.gov.in

This letter is issued with the approval of the Authority.

Encl : as above


(S.K. Gupta)
Secretary, TRAI